

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJIV KALRA

IA 176060/2019, 176061/2019, in SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 39923/2019

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

AMIN UDDIN & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.176060/2019-CONDONATION OF DELAY IN FILING and IA No.176061/2019-EXEMPTION FROM FILING O.T.

IA No. 176060/2019 - CONDONATION OF DELAY IN FILING

IA No. 176061/2019 - EXEMPTION FROM FILING O.T.)

Date : 06-01-2020 These matters were called on for hearing today.

For Petitioner(s) Mr. Rajeev Kumar Dubey, Adv.
 Mr. Ashiwan Mishra, Adv.
 Mr. Kamlendra Mishra, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service of notice is complete on all the respondents but no one has entered appearance on their behalf. Viewed thus, the matter be processed for listing before the Hon'ble Court, under the rules.

RAJIV KALRA
Registrar

MG